The Dekkhan Agriculturists Relief (Repeal) Act, 2022

Act No. 11 of 2023

Keywords:

Repeal of 1879 Act

DISCLAIMER: This document is being furnished to you for your information by PRS Legislative Research (PRS). The contents of this document have been obtained from sources PRS believes to be reliable. These contents have not been independently verified, and PRS makes no representation or warranty as to the accuracy, completeness or correctness. In some cases the Principal Act and/or Amendment Act may not be available. Principal Acts may or may not include subsequent amendments. For authoritative text, please contact the relevant state department concerned or refer to the latest government publication or the gazette notification. Any person using this material should take their own professional and legal advice before acting on any information contained in this document. PRS or any persons connected with it do not accept any liability arising from the use of this document. PRS or any persons connected with it shall not be in any way responsible for any loss, damage, or distress to any person on account of any action taken or not taken on the basis of this document.

©
കേരള സർക്കാർ
Government of Kerala
2023

Regn.No. KERBIL/2012/45073
dated 05-09-2012 with RNI
Reg No.KL/TV(N)/634/2021-2023

കേരള ഗസറ്റ്
KERALA GAZETTE
അസാധാരണം
EXTRAORDINARY

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 12 Vol. XII	തിരുവനന്തപുരം, ശനി Thiruvananthapuram, Saturday	2023 ജനുവരി 07 07th January 2023 1198 ധനു 23 23rd Dhanu 1198 1944 പൌഷം 17 17th Pousha 1944	നമ്പർ No. 67

GOVERNMENT OF KERALA

Law (Legislation-I) Department

NOTIFICATION

No. 21496/Leg.I2/2021/Law.

Dated, Thiruvananthapuram, 6th January, 2023
22nd Dhanu, 1198
16th Pousha, 1944.

The following Act of the Kerala State Legislature is hereby published for general information. The Bill as passed by the Legislative Assembly received the assent of the Governor on the 5th day of January, 2023.

By order of the Governor,

V. HARI NAIR,
Law Secretary.

This is a digitally signed Gazette.
Authenticity may be verified through https://compose.kerala.gov.in/

ACT 11 OF 2023

THE DEKKHAN AGRICULTURISTS' RELIEF (REPEAL) ACT, 2022

An Act to repeal the Dekkhan Agriculturists' Relief Act, 1879 in its application to the State of Kerala.

Preamble.—WHEREAS, it is expedient to repeal the Dekkhan Agriculturists' Relief Act, 1879 (Act XVII of 1879) in its application to the State of Kerala;

BE it enacted in the Seventy-third Year of the Republic of India as follows:—

1. *Short title and commencement.*—(1) This Act may be called the Dekkhan Agriculturists' Relief (Repeal) Act, 2022.

(2) It shall come into force at once.

2. *Repeal of Act XVII of 1879.*—The Dekkhan Agriculturists' Relief Act, 1879 (Act XVII of 1879) is hereby repealed in its application to the State of Kerala.

3. *Saving.*—Notwithstanding such repeal, such repeal shall not affect the validity, invalidity, effect or consequences of anything done or suffered, or any right, title, obligation or liability already acquired, accrued or incurred or any remedy or proceeding in respect thereof, or any release or discharge of, or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted or the proof of any past act or thing, under the repealed Act, from the date of commencement of the Dekkhan Agriculturists' Releif Act, 1879 (Act XVII of 1879) to the date of repeal of the said Act.

This is a digitally signed Gazette.
Authenticity may be verified through https://compose.kerala.gov.in/

കേരള സർക്കാർ

<u>നിയമ (നിയമനിർമ്മാണം-ഐ) വകുപ്പ്</u>

വിജ്ഞാപനം

നമ്പർ 21496/ലെഗ്.ഐ2/2021/നിയമം.

തിരുവനന്തപുരം, 2023 ജനുവരി 6
1198 ധനു 22
1944 പൌഷം 16.

കേരള സംസ്ഥാന നിയമസഭയുടെ താഴെപ്പറയുന്ന ആക്റ്റ് പൊതുജനങ്ങളുടെ അറിവിലേക്കായി ഇതിനാൽ പ്രസിദ്ധപ്പെടുത്തുന്നു. നിയമസഭ പാസ്സാക്കിയ പ്രകാരമുള്ള ബില്ലിന് 2023 ജനുവരി 5-ാം തീയതി ഗവർണ്ണറുടെ അനുമതി ലഭിച്ചു.

ഗവർണ്ണറുടെ ഉത്തരവിൻപ്രകാരം,

വി. ഹരി നായർ,
നിയമ സെക്രട്ടറി.

This is a digitally signed Gazette.
Authenticity may be verified through https://compose.kerala.gov.in/

2023-ലെ 11-ാം ആക്റ്റ്

2022-ലെ ഡെക്കാൻ അഗ്രികൾച്ചറിസ്റ്റ്സ് റിലീഫ് (റദ്ദാക്കൽ) ആക്റ്റ്

1879-ലെ ഡെക്കാൻ അഗ്രികൾച്ചറിസ്റ്റ്സ് റിലീഫ് ആക്റ്റ്
കേരള സംസ്ഥാനത്ത് ബാധകമായിടത്തോളം
റദ്ദാക്കുന്നതിനുള്ള

ഒരു

ആക്റ്റ്

പീഠിക.—1879-ലെ ഡെക്കാൻ അഗ്രികൾച്ചറിസ്റ്റ്സ് റിലീഫ് ആക്റ്റ് (1879-ലെ XVII-ാം ആക്റ്റ്) കേരള സംസ്ഥാനത്ത് ബാധകമായിടത്തോളം റദ്ദാക്കേണ്ടത് യുക്തമായിരിക്കുകയാൽ;

ഭാരത റിപ്പബ്ലിക്കിന്റെ എഴുപത്തിമൂന്നാം സംവത്സരത്തിൽ താഴെപ്പറയും പ്രകാരം നിയമമുണ്ടാക്കുന്നു:—

1. ചുരുക്കപ്പേരും പ്രാരംഭവും.—(1) ഈ ആക്റ്റിന് 2022-ലെ ഡെക്കാൻ അഗ്രികൾച്ചറിസ്റ്റ്സ് റിലീഫ് (റദ്ദാക്കൽ) ആക്റ്റ് എന്ന് പേര് പറയാം.

(2) ഇത് ഉടൻ പ്രാബല്യത്തിൽ വരുന്നതാണ്.

2. 1879-ലെ XVII-ാം ആക്റ്റിന്റെ റദ്ദാക്കൽ.—കേരള സംസ്ഥാനത്ത് ബാധകമായിടത്തോളം, 1879-ലെ ഡെക്കാൻ അഗ്രികൾച്ചറിസ്റ്റ്സ് റിലീഫ് ആക്റ്റ് (1879-ലെ XVII-ാം ആക്റ്റ്) ഇതിനാൽ റദ്ദാക്കിയിരിക്കുന്നു.

3. ഒഴിവാക്കൽ.—അങ്ങനെ റദ്ദാക്കിയിരുന്നാൽ തന്നെയും, അപ്രകാരമുള്ള റദ്ദാക്കൽ, 1879-ലെ ഡെക്കാൻ അഗ്രികൾച്ചറിസ്റ്റ്സ് റിലീഫ് ആക്റ്റ് (1879-ലെ XVII-ാം ആക്റ്റ്) പ്രാബല്യത്തിൽവന്ന തീയതി മുതൽ പ്രസ്തുത ആക്റ്റ് റദ്ദാക്കിയ തീയതി വരെ, റദ്ദാക്കപ്പെട്ട ആക്റ്റിൻ കീഴിൽ ചെയ്തതോ നേരിട്ടതോ ആയ ഏതിന്റെയെങ്കിലും സാധുതയെയോ സാധുതയില്ലായ്മയെയോ പ്രഭാവത്തെയോ അനന്തരഫലത്തെയോ അല്ലെങ്കിൽ ഇതിനകം ആർജ്ജിച്ചിട്ടുള്ളതോ പ്രാപ്തമായതോ നേരിട്ടതോ ആയ ഏതെങ്കിലും അവകാശത്തെയോ ഉടമസ്ഥാവകാശത്തെയോ, കർത്തവ്യത്തെയോ, ബാദ്ധ്യതയെയോ അല്ലെങ്കിൽ അവ സംബന്ധിച്ച ഏതെങ്കിലും പരിഹാരത്തെയോ

This is a digitally signed Gazette.
Authenticity may be verified through https://compose.kerala.gov.in/

നടപടിയെയോ അല്ലെങ്കിൽ ഏതെങ്കിലും കടം, പിഴ, കർത്തവ്യം, ബാദ്ധ്യത, അവകാശവാദം അല്ലെങ്കിൽ ആവശ്യപ്പെടൽ എന്നിവയെ സംബന്ധിച്ചോ അവയിൽ നിന്നുമുള്ള മോചനത്തെയോ ബാദ്ധ്യതാ വിമുക്തിയെയോ അല്ലെങ്കിൽ ഇതിനകം നൽകിയിട്ടുള്ള ഏതെങ്കിലും നഷ്ടോത്തരവാദത്തെയോ അല്ലെങ്കിൽ മുമ്പ് ചെയ്തിട്ടുള്ള ഏതെങ്കിലും പ്രവൃത്തിയെയോ കാര്യത്തെയോ ബാധിക്കുന്നതല്ലാത്തതാണ്.

(ശരിത്തർജ്ജമ)

എസ്. സന്ധ്യ,

നിയമവകുപ്പ് അഡീഷണൽ സെക്രട്ടറി.

PUBLISHED BY THE SUPERINTENDENT OF GOVERNMENT PRESSES
AT THE GOVERNMENT CENTRAL PRESS, THIRUVANANTHAPURAM, 2023

This is a digitally signed Gazette.
Authenticity may be verified through https://compose.kerala.gov.in/

Digitally signed by Veeran T
Date:2023.01.07 08:58:30 +05:30